

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3358  
ANSWERED ON:17.03.2015  
POLICE VERIFICATION PROCEDURE  
Gogoi Shri Gaurav

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government has evaluated the performance of police verification procedures in Delhi;
- (b) if so, the total number of candidates/persons who have failed their police verification test during the last three years and the current year;
- (c) the steps taken/being taken to ensure that police verification procedures are fool proof; and
- (d) the steps taken to ensure that persons with serious criminal cases are not engaged in occupation which require them to interact with potential victims?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) to (b): Delhi Police deals with the verification of character & antecedents of candidates for employment in Government/Semi Government, public sector undertakings and other departments as well as verification on passport applications received from Regional Passport Office for issuing of passports. Verification of employees in private firms as well as of any individual is also done by Delhi Police on the request of employer and individual on payment.

Further, since 8.8.2014 issuance of verification report has been started online too by Delhi Police. Details of applications for police verification received and applications rejected by Delhi Police during the period 2012, 2013, 2014 and 2015 (up to 9.3.2015) are as under:-

Years	Total Applications received	Applications/ verification papers process	Applications/ rejected verification papers under process
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2012	3,70,539	360	00
2013	4,85,944	545	15
2014	4,73,742	5440	945
2015	94,550	5038	7065
(up to 9.3.15)			
Total	1424775	11383	8025

(c): To make the verification fool proof, the verification reports are issued after conducting field enquiry and after the verification of the documents submitted by the applicants along with application form except in cases of Police Clearance Certificate for emigration. Also, the criminal record of the applicant/individual in whose respect verification is sought is checked from the records available with Crime Record Office, Delhi and concerned Police Station in which the individual concerned is residing.

(d): Due diligence is ensured while carrying out verification of the antecedent of the applicants. In case any individual in respect of whom the verification is sought is found involved in any criminal case, Delhi Police gives an adverse report for consideration of the concerned Department/Employer.